

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
INCREASE OF TOLL TAX FOR PEOPLE USING EXPRESS HIGHWAYS .

2881

Shri Natuji Halaji Thakor

Will the Minister of ROAD TRANSPORT & HIGHWAYS be pleased to state :-

(a) whether it is a fact that the rate of toll tax was increased from April, 2009 for the people using Ahmedabad-Rajkot-Kandla and Mumbai-Surat Express Highways for transport;

(b) if so, the percentage of increase in rate;

(c) whether it is also a fact that from the day of opening this highway for use by public, the rate of toll tax has been increased several times; and

(d) if so, the number of times the rate was increased, the amount of increase of rate and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI R. P. N. SINGH)

(a) to (d) No sir. However, user fee rates on Mumbai-Surat (Surat-Dahisar) section of NH-8 was revised in September, 2009, as per the Concession Agreement with the Concessionaire, with the increase in user fee rates being in the range of 8 to 10%.